

(3) G. S. R. 747 published in Gazette of India dated the 17th April, 1968 rescinding Bihar Government's Order No. 21807-S. C. dated the 1st November, 1966, prohibiting export of pulses from Bihar. [Placed in Library. See No. LT-1021/68]

**Notification under Industrial Disputes Act and Employees' State Insurance (Control) Second Amendment Rules**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : I beg to lay on the Table :

- (1) (i) A copy of Notification No. 30-I.R./IR/IA/1(A)/64-Pt. published in the Calcutta Gazette dated the 25th January, 1968 adding certain industries to the First Schedule to the Industrial Disputes Act, 1947, under sub-section (3) of section 40 of the said Act, read with clause (c) (iv) of the Proclamation dated the 20th February, 1968, issued by the President in relation to the State of West Bengal.
- (ii) A statement showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-1022/68].
- (2) A copy of the Employees' State Insurance (Control) Second Amendment Rules, 1968 published in Notification No. G. S. R. 677 in Gazette of India dated the 6th April, 1968, under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-1023/68].

ESTIMATES COMMITTEE

**Fifty-fourth Report**

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the Fifty-fourth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Hundred and Second Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Education—University Grants Commission,

२५-४-६८

COMMITTEE ON PUBLIC UNDERTAKINGS

**Sixteenth, Seventeenth and Eighteenth Reports**

SHRI D. N. TIWARY (Gopalgani) : I beg to present the following Reports of the Committee on Public Undertakings :

(1) Sixteenth Report on action taken by Government on the recommendations contained in the Thirty-ninth Report of the Committee on Public Undertakings (Third Lok Sabha) on Bharat Heavy Electricals Limited, New Delhi.

(2) Seventeenth Report on action taken by Government on the recommendations contained in the Fifteenth Report of the Public Accounts Committee (Third Lok Sabha) regarding Audit Report on the Accounts of Damodar Valley Corporation for the year 1961-62.

(3) Eighteenth Report on action taken by Government on the recommendations contained in the Third Report of the Committee on Public Undertakings (Third Lok Sabha) on the Shipping Corporation of India Limited.

12 30 hrs.

QUESTIONS ON STATEMENT MADE BY MINISTER OF FOOD AND AGRICULTURE ON 22ND APRIL 1968  
RE APEEJAY SHIPPING COMPANY

श्री मधु लिमये (मुं गेर) : अध्यक्ष महोदय, यह जो सवाल अब मैं पूछ रहा हूँ यह खाद्य मन्त्री श्री जगजीवन राम के द्वारा टामस साहब को वापिस बुलाने के सम्बन्ध में मेरा जो सवाल था उसमें से उत्पन्न हुआ है। उस का उन्होंने जो उस समय जवाब दिया था, उस जवाब को जो वह 22 अप्रैल को दुस्त कर रहे हैं। वह इनके उस 22 अप्रैल वाले बयान को लेकर है मैं सवाल पूछना चाहता हूँ।

सब से पहले तो मैं यह निवेदन करना चाहता हूँ कि मन्त्री महोदय ने अपने उस 22 अप्रैल वाले वक्तव्य में जो अपने पहले उत्तर को शुद्ध किया है लेकिन उसे उन्होंने पूर्ण रूप से शुद्ध नहीं किया है। इस में और भी दो गल-